

NATIONAL COMPANY LAW TRIBUNAL
COURT-V, MUMBAI BENCH

67. IA/51/2022 CP/232(MB)2021

CORAM:

MS. MADHU SINHA,
MEMBER (T)

SH. KULDIP KUMAR KAREER,
MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **12.05.2023**.

NAME OF THE PARTIES: Devanand Raosaheb Gund
Vs.
Ashti Sugar Limited

SECTION: .244(1) OF THE COMPANIES ACT, 2013

ORDER

Due to paucity of time, the matter could not be heard. List the matter on 05.07.2023.

Sd/-
MADHU SINHA
Member(Technical)

Sd/-
KULDIP KUMAR KAREER
Member(Judicial)